CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

D.A.No.2071/90

New Delhi, This the 18th Day of Sctober 1994

Hon ble Shri Justice S C Mathur, Chairman

Hon ble Shri P.T. Thiruvengadam, Member(A)

Dr. O.N. Pandey s/o Shri M C Pandey Age 29 years Senior Resident Department of Medicine G.T.B. Hospital Shahdara, Delhi 32.

...Applicant

By Shri K N R Pillai, Advocate

Ver sus

- 1. Delhi Administration
 Through the Secretary
 Medical and Public Health Department
 Old Secretariat
 Delhi.
- 2. The Medical Superindent G.T.S. Hospital Shahdara Delhi.32.

...Respondents

By Mrs. Avnish Ahlawat, Advocate

DRDER(Dral)

Hon'ble Shri Justice S C Mathur, Chairman

1. Shri K N R Pillai, the learned counsel for the applicant states that the original application has become infructuous. Accordingly the application is rejected as infructuous. There shall be no order as to cests. Interim order if any, operating shall stand discharged.

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(P.T.THIRUVENGADAM)

Member (A) 10-10-94

LCP

(S.C. MATHUR)

(S.C.MATHUR) Chairman 10-10-94